

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4503
ANSWERED ON:23.12.2005
WIND ENERGY
Moorthy Shri A.K.

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether wind mills association has demanded that utilities to buy atleast 25% of power produced from renewable sources.
- (b) if so, whether the matter has since been taken up by the authorities concerned.
- (c) if so, the reaction of the Government thereto; and
- (d) if not, the reason therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a): One of the proposals in the letter by Indian Wind Power Association to Ministry of Power was that the utilities should buy atleast a minimum of 25% of power from renewable energy for their pool.

(b),(c)&(d) : One of the functions of the State Electricity Regulatory Commissions as laid down under section 86 of the Electricity Act, 2003 is to promote cogeneration and generation of electricity from renewable sources of energy and, inter-alia, also specify, for purchase of electricity from such sources, a percentage of the total consumption of electricity in the area of a distribution license.